

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI
(APPELLATE JURISDICTION)**

**Company Appeal (AT) (CH) No. 03 of 2021
(Under Section 421 of the Companies Act)**

**(Arising out of Order dated 22.1.2021 passed in C.A.No.6 of 2021 in C.P. No.393 of 2021 the
Hon'ble National Company Law Tribunal, Chennai**

In the matter of:

1. V.G.Selvaraj **....Appellants**

**Son of Late Gnana Thiraviya Nadar,
131, Sunrise Avenue, Akkarai,
Chennai 600 119.**

2. Mr.V.G.S.Vinodh Raj

**Son of V.G.Selvaraj
11, 3rd Drive, Seacliff Conclave,
Akkarai, Chennai 600 119.**

3. Mr.V.G.S.Bharath Raj

**Son of V.G.Selvaraj
131, Sunrise Avenue, Akkarai,
Chennai 600 119.**

V.

1. VGP Housing Pvt.Ltd.

**Having its registered office at
No.6, Dharmaraja Koil Street,
Saidapet, Chennai 600 015.**

.....Respondents

2. Mr.VGP Babudas

**No.52, V.G.Paneerdas Salai,
VGP House, Saidapet, Chennai 600 015.**

- 3. Mr.VGP Ravidas**
No.52, V.G.Paneerdas Salai,
VGP House, Saidapet, Chennai 600 015.

- 4. Mr.VGP Ravidas**
No.52, V.G.Paneerdas Salai,
VGP House, Saidapet, Chennai 600 015.

- 5. Mr.V.G.Santhosam**
Son of Late Gnana Thiraviya nadir,
Chairman of VGP Housing limited,
Residing at 52, V G Paneerdas Salai,
Saidapet, Chennai 600 015.

- 6. Mr.V G S Rajesh**
Son of Mr. V G Santhosam
Residing at AM-65, 14th Main Road,
Shanti Colony, Anna Nagar,
Chennai 600 040.

- 7. M/s VGP Golden Beach Resorts Pvt.Ltd.**
Having its registered office at
No.6, Dharmaraja Koil Street,
Saidapet, Chennai 600 015
Represented by its Director
Mr.V.G.P. Rajadas

- 8. M/s VGP Marine Kingdom Pvt.Ltd.**
Having its registered office at
No.6, Dharmaraja Koil Street,
Saidapet, Chennai 600 015
Represented by its Director
Mr.V.G.P. Ravidas

Present:

**For Appellants : Mr.Jayant Mehta, Senior Advocate
Mr.Arun C Mohan, Advocate**

For Respondent No.1 : Mr.R.Murari, Senior Advocate

For Respondents No.2 to 5 : Mr.T.K. Bhaskar , Advocate

For Respondents

**No.6 and 8 : Mr.S.R.Rajagopal, Advocate for
Mr. K.P.Sanjeev Kumar, Advocate**

For Respondent No.7 : Ms.Madhu Neelakantan, Advocate

ORDER
(VIRTUAL MODE)

Heard the Learned Senior Counsel Mr.Jayant Mehta, for the Appellant as well as the Learned Senior Counsel Mr.R.Murari, for the First Respondent. Also, heard the Learned Counsel Mr.T.K.Bhaskar, for the Respondents No.2 to 5 in part. For continuation, the matter is adjourned to 8.4.2021.

[Justice Venugopal M]
Member (Judicial)

[V.P.Singh]
Member (Technical)

01.04.2021
HR